

SPECIAL BENCH
COURT - I

O-241

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/101(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	JAYANTA KUMAR MITTAL VS POLOWINGS HEALTHTECH PRIVATE LIMITED
UNDER SECTION	SEC. 73(4)

Appearances (via video conferencing/physically)

Mr. Ojaswa Pathak, Adv. : For Petitioner
Ms. Sulagna Mukherjee, Adv. : For Respondent
Ms. Puja Goswami, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the petitioner states that there is no settlement.
3. Post this matter for hearing on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**